

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 27.10.2016

**ORDER NO. 145 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 130 of 2016 for CESTAT Delhi to the extent indicated below :

**On 28.10.2016 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following part-heard matters :

E/3684/2005 with E/Misc/507617/2016  
E/3872/2006, E/3916/2006 with E/Misc/50760/2016

**On 28.10.2016 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters after the Division Bench matters are over:

E/54706/2014-SM  
E/54707/2014-SM  
E/54752/2014-SM  
E/53040/2014-SM

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 27.10.2016

**ORDER NO. 146 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 130 of 2016 for CESTAT Delhi to the extent indicated below :

**From 31.10.2016 to 02.11.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will hear Excise and Customs Division Bench matters.

**On 31.10.2016 at 10.30 a.m** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Service Tax Division Bench matters.

**From 01.11.2016 to 02.11.2016 at 10.30 a.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member Bench matters as notified.

**From 3.11.2016 to 4.11.2016 at 10.30 a.m** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya Member (T) will also hear Excise Division Bench matters alongwith Customs Division Bench matters.

**From 3.11.2016 to 4.11.2016 at 10.30 a.m.** Hon'ble Shri B. Ravichandran, Member (T) will hear Single Member Bench matters, as notified.

**By Order**

  
**(A.Mohan Kumar)**<sup>25/10</sup>  
**Registrar**

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**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 27.10.2016

**ORDER NO. 147 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 137 of 2016 for CESTAT Chandigarh to the extent indicated below :

**From 03.11.2016 to 4.11.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Devender Singh, Member (T) will hear all Division Bench matters.

**From 03.11.2016 to 04.11.2016 at 10.30 a.m.** Hon'ble Shri Ashok Jindal, Member (J) will hear Single Member Bench matters as notified.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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